

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:485

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TEXTILE PARKS

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Will the Minister of TEXTILES be pleased to state:

- (a) whether the government proposes to set up integrated textile parks in the country;
- (b) if so, the details thereof, location-wise;
- (c) whether the government has signed an MOU for the newly launched scheme;
- (d) if so, the details thereof;
- (e) the criteria for selection of sites for setting up of such parks in the country; and
- (f) the funds allocated for these parks?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a): To provide the textile industry with world-class infrastructure facilities for setting up their textile units, Government has launched the 'Scheme for Integrated Textile Parks (SITP)' by merging the 'Scheme for Apparel Parks for Exports (APE)' and 'Textile Centre Infrastructure Development Scheme (TCIDS)'. This scheme is based on Public-Private Partnership (PPP) and would facilitate textile units to meet international environmental and social standards.

(b): So far no project has been sanctioned under the SITP.

(c)&(d): Government has signed a Memorandum of Agreement with the Infrastructure Leasing & Financial Services (IL&FS) as Project Management Consultant (PMC) for implementing the Scheme. PMC will discharge the following functions:

- i) Identifying the locations for setting up the Integrated Textile Park based on a scientific assessment of the demand and potential of the area.
- ii) Facilitating formation of Special Purpose Vehicle (SPV) at each project level with the participation of local industry.
- iii) Preparation of Project Plan including the setting of standards for infrastructure.
- iv) Structure and appraise the projects and submit the same for consideration of Project Approval Committee (PAC).
- v) Assist the SPV in selection of agencies for preparation of bid documents, construction, operation and maintenance of the facilities in the Project.
- vi) Assist the SPV in achieving financial closure.
- vii) To liaise with the State Governments to resolve state-related problems.
- viii) Ensure timely completion of project(s) as fixed by the PAC.

(e): The criteria for selection of sites for setting up of such parks inter alia, include potential investment, employment generation, and viability of projects.

(f): The Government of India's (GOI) support under the Scheme by way of Grant or Equity is limited to 40% of the project cost, subject to a ceiling of Rs. 40 crore. However, the combined equity stake of GOI/State Government/State Industrial Development Corporation, if any, shall not exceed 49%.